

Minutes of the Meeting of the Commission held on 22.2.2011

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Smt. Sushma Singh, Information Commissioner
- D. Shri. M.L. Sharma, Information Commissioner
- E. Secretary Shri B.B. Srivastava and other officers assisted the Commission.

Agenda-1: Presentation on the legal database by the M/s Spectrum Business Support Limited:-

A presentation on the legal database was made by the representative of M/s Spectrum Business Support Limited. The Commission felt that the database, as of now available with the Spectrum Business Support Limited, does not serve the purpose of the Commission. Hence, it was suggested that M/s Spectrum Business Support Limited may like to modify their database as per suggestions made during the presentation; and may give another presentation after incorporating the same. The JS (Law), CIC will provide a list of the relevant sections of the RTI Act to M/s Spectrum Business Support Limited for making necessary amendments/additions in the database.

Agenda-2: Draft Reply to the DoPT on their letter, dated. 06-01-2011 regarding implementation of Section 4 of the Act-Papers circulated in the last meeting:-

The CIC considered the letter dated 6.11.2010 of the DoPT regarding implementation of the Section 4 of the RTI Act and it reiterated its stand as taken in its direction in CIC/AT/D/10/000/111 dated 15.11.2010. The Commission directed the Secretary/CIC to convey the decision of the Commission to the DoPT immediately.

Further, the Central Information Commission desired that the above mentioned letter should also convey the opinion of the Commission that section 4(1)(b) is an important ingredient of the RTI Act; and hence the Government may like to ensure enforceability of the section 4(1)(b), even through amendments in the Act.

Agenda-3: ATR on the MoM dt. 01-02-2011:-

The Commission noted the action taken report on the Minutes of the Meeting dated 1.2.2011 as submitted by the Secretariat.

Agenda-4: Letter from the Secretary M/o Road Transport and Highways, Govt. of India in respect of using Beacon Light- by the CIC/IC's for information:-

The Commission noted.